THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI

**CIVIL MISCELLANEOUS APPEAL No.690 of 2015** 

**JUDGMENT:** 

Learned counsel for the appellant submits that

the matter is settled at Lok Adalat vide award dated

08.03.2025.

2. Recording the above submission, the Civil

Miscellaneous Appeal is closed. There shall be no order

as to costs.

Miscellaneous applications pending, if any, shall

stand closed.

ANIL KUMAR JUKANTI, J

Date: 28.03.2025

plp

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## THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI

## **CIVIL MISCELLANEOUS APPEAL No.690 of 2015**

Date: 28.03.2025